

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1129**  
TO BE ANSWERED ON 08<sup>th</sup> December, 2023

**SAINIK KALYAN BOARDS**

1129. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of districts in Gujarat having offices of Sainik Kalyan Boards;
- (b) whether there exists an office of Zila Sainik Kalyan Board in Junagadh district of Gujarat;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to set up the office of Zila Sainik Kalyan Board in all districts of Gujarat; and
- (e) if so, the details thereof along with the timeline by which it is likely to be set up?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): There are 11 districts in Gujarat having offices of Sainik Kalyan Board.
- (b) & (c): No Zila Sainik Kalyan Board exist in Junagardh district of Gujarat. However, Zila Sainik Kalyan Board (ZSB) Jamnagar provides all necessary support to Ex-Servicemen (ESM) and their dependents of Junagadh district.
- (d) & (e): As per norms, a new Zila Sainik Board can be set up by concerned State Government themselves if the population of ESM and families of serving/deceased service personnel is 7500 and above. However prior approval of Central Government is required for setting up of a new Zila Sainik Board if the population is less than 7500. Recently, two new ZSBs have been set up by Government of Gujarat in the district of Surendranagar on 25.10.2023 and Porbandar on 01.11.2023. No proposal has been received for setting up of new ZSB.

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